

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-60(ND)/2017

In the matter of :

Abijat Paliwal

...PETITIONER

Vs.

Abhi Asmi International (P) Ltd. & Ors.

..RESPONDENT

SECTION :

Under Section 271 (e)

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

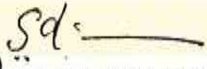
For the Petitioner /applicant : Mr. Ashish Aggarwal, Advocate
Mr. Ajay Arora, Advocate
Mr. Gurcharan Singh, Advocate
For the Respondent/Corporate Debtor : Mr. Virender Ganda, Sr. Advocate
Mr. Manish Jha, Advocate
Mr. Divyam Agarwal, Advocate
Mr. Raghav Sabharwal, Advocate

ORDER

Learned Counsel for the parties are present. At the request of the parties and the matter is part heard, let the matter be placed before the Hon'ble Principal Bench on 30.11.2017.

List on 30.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017